**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.527/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M

Name of the Company		Vishnu Deo Narayan Infra-Versus- R.O.C. ,Jharkhand	atech	
Under Section		252 (3)		
SI. No.			Appearing on behalf of	Signature with date
1.6	S. ROHIT 1	(UMAR KESHRI (Pes)	PETITIONER.	Rohit Hoshri 23/10/17.

Ld. Pr. CS for the petitioner is present.

Admit. Issue notice on the Registrar of Companies, Jharkhand. Petitioner is directed to serve the copy of the petition on the Registrar of Companies, Jharkhand and Register of Companies, Jharkhand is directed to submit paragraphwise report within 30 days. Copy of the order may be served on the Registrar of Companies, Jharkhand and file affidavit of service within 7 days from today.

ORDER

Lit on 07/12/2017 for hearing.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)